

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/31370/2025	ARCHANA GHATUARY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	// () //	
2	D-ARBA/31371/2025	PRASANTA KUMAR MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	// () //	
3	D-ARBA/31374/2025	JAGABANDHU SWAIN VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	// () //	
4	D-BLAPL/23794/2025	TINKU KUMAR VS STATE OF ODISHA	SWARAJ PATEL VS STATE OF ODISHA	// () //	AOR20220000246C202500072
5	D-BLAPL/23804/2025	RAJARAM BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS STATE OF ODISHA	TUREIKELA /265 /2024 () //	
6	D-BLAPL/23806/2025	OM PRAKASH NAIK @ KANHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS STATE OF ODISHA	KOKSARA /97 /2025 () //	
7	D-BLAPL/23807/2025	BIJU @ BIJAY PRADHAN @ SANJAY PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS STATE OF ODISHA	RAJNAGAR /44 /2025 () //	
8	D-BLAPL/23810/2025	MAHENDRA PANIGRAHI @ BUBAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS STATE OF ODISHA	KORAPUT TOWN /291 /2023 () //	AOD20240000069C202500036
9	D-BLAPL/23812/2025	D.N. DINESH VS STATE OF ODISHA	MAHES DAS VS STATE OF ODISHA	BALLIGUDA /104 /2025 () //	
10	D-BLAPL/23824/2025	GUNTHA @ HEMANTA ACHARYA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SALIPUR /245 /2025 () //	
11	D-BLAPL/23826/2025	TUSHAR KUMAR PRADHAN VS STATE OF ODISHA	MAHES DAS VS STATE OF ODISHA	K.NUAGOAN /82 /2023 () //	

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12	D-BLAPL/23828/2025	RAJIB SAMAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //	AOR20220000925C202500040
13	D-BLAPL/23830/2025	JANGYASENI NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /133 /2025 () //	AOR20220001563C202500023
14	D-BLAPL/23832/2025	GOUTAM ROUTH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TALASARI MARINE /36 /2023 () //	
15	D-BLAPL/23833/2025	DAYANIDHI NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /326 /2025 () //	
16	D-BLAPL/23835/2025	BHABANI SHANKAR DASH VS STATE OF ODISHA	BISWA RANJAN DAS VS	BAIDYANATHPUR /314 /2025 () //	
17	D-BLAPL/23837/2025	RABI GOCHHAYAT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /686 /2024 () //	
18	D-BLAPL/23842/2025	KAILASH CHANDRA BEJ VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAIBANIA /63 /2025 () //	
19	D-BLAPL/23843/2025	SUJIT MUKHI @ TANDU @ KANDU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /686 /2024 () //	
20	D-BLAPL/23844/2025	MARKANDA MALIK @ MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /539 /2025 () //	
21	D-BLAPL/23845/2025	PRAKASHAN T VS STATE OF ODISHA	PRATIK NAYAK VS	CHAMPUA /187 /2025 () //	
22	D-BLAPL/23846/2025	SURENDRANATH MISHRA VS STATE OF ODISHA	PRATIK NAYAK VS	CHAMPUA /187 /2025 () //	
23	D-BLAPL/23847/2025	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK	BHABANI SHANKAR DASPARIDA	BHANDARIPOKHARI /7 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23850/2025	MANAS RANJAN SENAPATI	KSHIROD KUMAR PAHIL	SAHID NAGAR P.S. /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23854/2025	SRIDHARA SABAR	KABIRAJ SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23858/2025	BABULI SAHU	SAMARENDRA BAHADUR	BURLA /8 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23860/2025	MITHUN BINDHANI	BASANTA KUMAR DAS	UDALA /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23862/2025	SUJIT ROUT	PANCHANAN PANIGRAHI	BHUBAN /501 /2024	AOD20240000001C202500155
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23864/2025	JITU @ MANAS KUMAR ROUT	SUSHANT KUMAR PRADHAN (3)	NAYAGARH /283 /2025	AOR20220001225C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23867/2025	SAROJ KUMAR MOHANTY @ SIPU	BHARATI DASH	PURI SADAR /323 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23871/2025	SANJAYA ROUTA @ RAUT	JANMEJAYA KATIKIA	KODALA /482 /2023	
	BLAPL/8219/2025	VS	VS	A.D.J.,KODALA(Ganjam)	
		STATE OF ODISHA		ST/0000038/2024	
32	D-BLAPL/23872/2025	DILLIP KUMAR BEHERA @ DILLIP BEHERA @ BAHULI	JANMEJAYA KATIKIA	MANIABANDHA /82 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23874/2025	DURGA CHARAN MOHANTY	AMIT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23884/2025	PAPU @ PRAFULLA MALLIK	PANCHANAN PANIGRAHI	KHAIRA /140 /2024	AOD20240000001C202500156
		VS	VS	()	

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35	D-BLAPL/23886/2025	STATE OF ODISHA KAPILA SUNDARAY VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500045
36	D-BLAPL/23888/2025	STATE OF ODISHA DEBASISH DAS VS	SHIVSANKAR MOHANTY VS	// NANDANKANAN /237 /2025 ()	
37	D-BLAPL/23889/2025	STATE OF ODISHA KARTIKESWAR DAKUA VS	KOUSIK ANANDA GURU VS	// PATTAPUR (DIGAPAHANDI) /38 /2025 ()	
38	D-BLAPL/23893/2025	STATE OF ODISHA KARNA HARIJAN VS	PRANAYA KUMAR MAHARAJ VS	// JEYPORE SADAR /93 /2025 ()	
39	D-BLAPL/23894/2025	STATE OF ODISHA ASHOK KUMAR PANDA VS	AMITAV TRIPATHY VS	// CUTTACK VIGILANCE /10 /2025 ()	
40	D-BLAPL/23897/2025	STATE OF ODISHA(VIG.) DUBA @ SANTOSH @ SANTOSH BISOI VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /334 /2025 ()	
41	D-BLAPL/23899/2025	STATE OF ODISHA JITENDRA @ JITU SETHI VS	CHIRANJIB ROUT VS	// KHAMAR /4 /2025 ()	
42	D-BLAPL/23901/2025	STATE OF ODISHA BULU PARIDA @ DEBADUTTA PARIDA VS	DEBASISH SAMAL VS	// AIR FIELD P.S. /105 /2025 ()	
43	D-BLAPL/23909/2025	STATE OF ODISHA KHIRASINDHU PANDEY @ KHIRA VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /33 /2023 ()	AOR20220001615C202500164
44	D-BLAPL/23913/2025	STATE OF ODISHA JAYDEV SINGH VS	RAKESH KUMAR DAS VS	// // ()	AOR20220001298C202500017
45	D-BLAPL/23915/2025	STATE OF ODISHA PAWAN KUMAR GOUD @ PAWAN GOD VS	RAKESH KUMAR DAS VS	// // ()	AOR20220001298C202500016
		STATE OF ODISHA		//	

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46	D-BLAPL/23919/2025	RANJEET KUMAR PRADHAN @ DIGAL VS UNION OF INDIA (NCB)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /2 /2025 () //	
47	D-BLAPL/23922/2025	MD.EKRAMUL HAQ VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //	
48	D-BLAPL/23929/2025	BIJAYA DIPA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD2024000069C202500038
49	D-BLAPL/23930/2025	NILESH KALE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LATHOR /143 /2024 () //	
50	D-BLAPL/23933/2025	NILESH KALE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /208 /2024 () //	
51	D-BLAPL/23934/2025	NILESH KALE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /176 /2024 () //	
52	D-BLAPL/23937/2025	PABITRA TAREI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /213 /2020 () //	
53	D-BLAPL/23940/2025	PRADIP PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 () //	
54	D-BLAPL/23941/2025	DADI @ DILU @ PRADEEP SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR SAHU VS	CHAULIAGANJA /29 /2016 () //	
55	D-BLAPL/23944/2025	DILU @ PRADEEP SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR SAHU VS	CHAULIAGANJA /12 /2016 () //	
56	D-BLAPL/23948/2025	NIBASI ROUT VS STATE OF ODISHA	ARUN KUMAR SAHU VS	GANIA /81 /2025 () //	
57	D-BLAPL/23951/2025	ARABINDA BAGHA	BIJAYA KUMAR RAGADA	BOUDH /184 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23954/2025	RAMA @ JYOTIPRAKASH MALLIK	ASHOK KUMAR SAHOO	SALIPUR /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23957/2025	ANIL MOHANTY	SURYAKANTA DWIBEDI	BASTA /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23958/2025	LIKU SINGH	RAKESH BEHERA	KANKADAHAD /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23960/2025	DIWAKAR KUMAR	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/23962/2025	MD. HASAN	DIBYAJYOTI SAHOO	JHARSUGUDA /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/23963/2025	SATYA NARAYAN SENAPATI	HRUDANANDA MOHAPATRA	KUMBHARAPARA /154 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/23964/2025	ARABINDA BAGHA	BIJAYA KUMAR RAGADA	BOUDH /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/23965/2025	AYUB ALI LASKAR @ AYUB LASKAR	SURYAKANTA DWIBEDI	TALASARI MARINE /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/23966/2025	PADMAN SAMAL @ BABURAM	ANUPAM DASH	HINJILI /444 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/31555/2025	NARAHARI MALIK	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		COLLECTOR,BHADRAK		//	
68	D-CMP/31373/2025	WASIM AKHTER WARSI	MOHAMMED MUSTAQ ANSARI	/ /	
	CMP/1199/2025	VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)	

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69	D-CMP/31390/2025	THE TAHASILDAR SADAR, SAMBALPUR FIRZA BIBI@FARIDA BIBI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CS/0000136/2021 // 0 //	
70	D-CMP/31432/2025	M/S. S.R.B. MULTITECH LTD., CUTTACK VS MAMIDEI SENAPATI	PRASHANTA KUMAR MOHANTY VS	// 0 //	
71	D-CMP/31433/2025	PURUSOTTAM BARIK VS HARISHANKAR GIRI	MAHESWAR MOHANTY VS	// 0 //	
72	D-CMP/31477/2025	ASHIS KUMAR DAS VS SATYABHAMA BEHERA	VIVEKANANDA JENA VS	// 0 //	
73	D-CMP/31488/2025	BHIMASEN RANA VS KIRTAN BIHARI SAHOO	SOUMYA MISHRA VS	// 0 //	
74	D-CMP/31529/2025	BISHNUPADA MANDAL VS ARTATRANA MOHAPATRA	AMIT PRASAD BOSE VS	// 0 //	
75	D-CMP/31536/2025	LAXMINARAYAN MAHARANA VS KISHORI MAHARANA	SANJEEV UDGATA VS	// 0 //	
76	D-CMP/31547/2025	PRAVATI DAS VS GAYATRI DAS	PRASANTA KUMAR SATAPATHY VS	// 0 //	
77	D-CMP/31552/2025	ANILA PRIYADARSHINI KUNWAR VS SUPRAVA RANI KUNWAR	PRASANNA KUMAR RATH VS	// 0 //	
78	D-CONTC/31379/2025	PRAJNA PARAMITA DAS VS JAGABANDHU SAHOO,DEO,BHADRAK	ADV. VS	// 0 //	
79	D-CONTC/31380/2025	RAMESH CHANDRA MISHRA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //	

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80	D-CONTC/31383/2025	SIBANANDA DALAI VS HEMA KANTA SAY,IAS	ADV. VS	// ()	
81	D-CONTC/31395/2025	NABAKISHORE MALLIA VS SATYABRATA SAHOO,IAS	ADV. VS	// ()	
82	D-CONTC/31408/2025	BIJAY KISHORE NATH VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY FINANCE DEPTT.	ADV VS	// ()	AOD20240000618C202500101
83	D-CONTC/31409/2025	MRUTYUNJAY MOHANTA VS ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500127
84	D-CONTC/31411/2025	LAXMIPRIYA MALLA VS NIRMAL CHANDRA DAS,CHIEF ENGINEER,E.I.C. RURAL WORKS GRAMYA NIRMAN BHAWAN,BBSR,KHURDHA	ADV. VS	// ()	
85	D-CONTC/31417/2025	ABHIJIT DASH VS KAMAL LOCHAN BARAL,EXECUTIVE ENGINEER,TPCODL,BBSR,KHORDHA	SOUMYA MISHRA VS	// ()	
86	D-CONTC/31435/2025	BHABESH BAL VS PABITRA MOHAN BARIK,DEO,KENDRAPARA	ADV. VS	// ()	
87	D-CONTC/31438/2025	BIKARTAN SETHI VS BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BSBR,KHURDA	ADV. VS	// ()	
88	D-CONTC/31444/2025	SAMARENDRA KUMAR MOHANTY VS DIPTIMAYEE BEHERA,TAHASILDAR-CUM-LAND ACQUISITION OFFICER,BARI,JAJPUR	ADV. VS	// ()	
89	D-CONTC/31445/2025	SK. ANAYAUTULLAH VS BASANTA KUMAR NAYAK,DEO,BALASORE	ADV. VS	// ()	
90	D-CONTC/31448/2025	PRITI PIYUSHA DAS VS MANOJ KUMAR AHUJA,IAS	ADV. VS	// ()	
91	D-CONTC/31462/2025	NEELAKANTHA BADU @ BADU NEELAKANTHA	ADV	//	AOD20240000216C202500014

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		VS	VS	()	
92	D-CONTC/31471/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.. BINAYAK DIGAL	ADV.	//	
		VS	VS	()	
93	D-CONTC/31484/2025	KESHAB MALLICK,BEO,RAIKIA,KANDHAMAL SUJATA PANDA	ADV.	//	
		VS	VS	()	
94	D-CONTC/31495/2025	ASHOK KUMAR MOHANTY,CONTROLLER OF ACCOUNTS,BBSR,KHURDA NETRANANDA BEHERA	ADV.	//	
		VS	VS	()	
95	D-CONTC/31501/2025	MAHESH MOHAN PANDA,CDMO,JHARSUGUDA SANGRAM KESHARI PRUSTY	AVIJIT MISHRA	//	
		VS	VS	()	
96	D-CONTC/31502/2025	SHALINI PANDIT,IAS MANOJ KUMAR MANDAL	ADV	//	AOR20220001535C202500152
		VS	VS	()	
97	D-CONTC/31515/2025	SURENDRA KUMAR, STEEL AND MINES DEPTT. SUBRAT KUMAR SINGHA	SRINIBAS KHANDAI	//	
		VS	VS	()	
98	D-CONTC/31541/2025	HEMAKANTA SAY,COLLECTOR,MAYURBHNAJ,BARIPADA K.AMBIKA NAIR	NIHAL RATH	//	
		VS	VS	()	
99	D-CONTC/31564/2025	GARUDADHWAJA BARIK,PRINCIPAL ,COLLEGE OF TEACHER EDUCATION,BOLANGIR UPENDRA RANA ALIAS UPENDRA KUMAR RANA	SATYANARAYAN MISHRA	//	AOR20220001303C202500034
		VS	VS	()	
100	D-CONTR/23797/2025	VEENIT BHARADWAJ, IAS NANDINI BEHERA	ALOK KUMAR MOHAPATRA	//0	
		VS	VS	()	
101	D-CRLA/23809/2025	RATNA MANJARI SAHOO,HEAD MISTRESS,MACHHUATI PRATHAMIKA BIDYALAYA,SALIPUR,CUTTACK JITENDRA KUMAR BISWAL	PUSPAMITRA MOHAPATRA	MANGALPUR /317 /2024	
		VS	VS	()	
102	D-CRLA/23825/2025	STATE OF ODISHA OMM GOUDA @ OM GOUDA	DEEPALI MAHAPATRA	DHARAKOT PS /240 /2025	
		VS	VS	()	

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103	D-CRLA/23839/2025	STATE OF ODISHA PRAJA RANJAN ROUL VS	BYOMAKESH TRIPATHY VS	// ANGUL TOWN /407 /2021 ()	
104	D-CRLA/23892/2025	STATE OF ODISHA LOCHAN SAHU VS	RAJIB LOCHAN PATTNAIK VS	// KHAJURIPADA /150 /2025 ()	
105	D-CRLA/23936/2025	STATE OF ODISHA BANKIM BIHARI VS	DHANANJAYA MUND VS	// JEYPORE VIGILANCE /5 /2015 ()	
106	D-CRLMA/23959/2025	STATE OF ODISHA(VIG.) LAKSHYA INDIA VS	ADV. VS	// /0 ()	
107	D-CRLMC/23795/2025	STATE ARAKHITA BEHERA VS	MITU KUMAR BISWAL VS	// RAMBHA (KHALLIKOTE) /143 /2013 ()	AOD20240000430C202500024
108	D-CRLMC/23796/2025	STATE OF ODISHA PRIYATAMA NAYAK VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202500025
109	D-CRLMC/23803/2025	STATE OF ODISHA SARAT @ BHOLESWAR DEHURY VS	PRIYA RANJAN SINGH VS	// MOTANGA /259 /2025 ()	
110	D-CRLMC/23811/2025	STATE OF ODISHA PITABASA SETHI VS	SRIKANTA KUMAR SETHY VS	// // ()	AOR20250000931C202500001
111	D-CRLMC/23814/2025	STATE OF ODISHA ANIL KUMAR BHOI VS	SATYA SUNDAR KANUNGO VS	// // ()	
112	D-CRLMC/23817/2025	STATE OF ODISHA(VIG.) BASIRUDDIN KHAN VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500096
113	D-CRLMC/23819/2025	STATE OF ODISHA MANOJ AGRAWAL VS	SUNIL KUMAR PANDA VS	// // ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/23820/2025	AKSHYA MARTHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	JODAPADAR /101 /2025 () //	
115	D-CRLMC/23821/2025	KAILASH HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202500089
116	D-CRLMC/23823/2025	PRANAB KUMAR NANDA VS STATE OF ODISHA	SANSKRITI MOHANTY VS	MAHILA P.S.(BBSR) /111 /2021 () //	
117	D-CRLMC/23831/2025	MANTU PADHIALLI VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /29 /2021 () //	
118	D-CRLMC/23834/2025	DR. BHABANI CHARAN RATH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LAXMISAGAR P.S. /116 /2020 () //	
119	D-CRLMC/23838/2025	SIBA PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 () //	AOD20220003086C202500120
120	D-CRLMC/23848/2025	KAMAL SINGH @ KAMAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 () //	AOD20220003086C202500121
121	D-CRLMC/23853/2025	MAHESH MEENA @ MAHESH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 () //	AOD20220003086C202500122
122	D-CRLMC/23855/2025	ASHWINI MEHRA VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 () //	
123	D-CRLMC/23865/2025	KAILASH @ KAILASH CHANDRA PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /403 /2020 () //	AOD20240000242C202500162
124	D-CRLMC/23868/2025	AMULYA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JENAPUR /191 /2024 () //	
125	D-CRLMC/23869/2025	MANOJ MAMGAINE	MAMATA TRIPATHY	KAMAKHYANAGAR /644 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/23873/2025	PINTU @ SANJAY SWAIN	BIBHU PRASAD MOHANTY	RAMACHANDI /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/23875/2025	JURIA RAITA	SRINIBAS PARIJA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/23878/2025	BABULU @ PRASHANTA SING @ SINGH	ANSHUMAN PANDA	NILGIRI /273 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/23879/2025	SOUMITRI @ SAMITRY BARGE	KULDEEP MOHANTY	BHATILI /92 /2017	AOD20240000012C202500168
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/23882/2025	RINKU @ RANKANIDHI BHARIMAL	BIJAY KUMAR BEHERA	CHANDAKA P.S. /232 /2023	AOR20220001736C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/23887/2025	DEBASREETA DASH @ DEBASRUTA DASH	AMITAV TRIPATHY	DASPALLA /218 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/23896/2025	PUSPALATA@PUSPAPRIYA KAMILA	ASIT KUMAR JENA	JALESWAR /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/23898/2025	MANJULATA PATEL	SUNIL KUMAR PANDA	SUNDARGARH TOWN /217 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/23904/2025	BALMIKI DHARUA@BALMIK DHARUA	JYOTIRMAYA SAHOO	CHANDAHANDI /147 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/23912/2025	RABINDRA NATH GOUDA	DEBASHIS ROUSTRAY	K.NUAGAON /130 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/23920/2025	M.SANTOSH DORA	SUDHANSU SEKHAR DASH	PATTAPUR (DIGAPAHANDI) /380 /2022	
		VS	VS	()	

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137	D-CRLMC/23923/2025	STATE OF ODISHA RANJITA ROUL @ BEHERA VS	DHANANJAYA MUND VS	// JEYPORE VIGILANCE /12 /2015 ()	
138	D-CRLMC/23927/2025	STATE OF ODISHA(VIG.) SHANTILATA DASH VS	KSHIROD KUMAR ROUT VS	// PATTAMUNDAI /502 /2022 ()	
139	D-CRLMC/23928/2025	STATE OF ODISHA RANJIT SUNA @ RANJIT KUMAR SUNA VS	SOUGAT DASH VS	// // ()	AOD20240000012C202500169
140	D-CRLMC/23931/2025	STATE OF ODISHA ILU SETHI VS	SIDHARTHA SANKAR RAY (2) VS	// DHARAKOT PS /16 /2010 ()	
141	D-CRLMC/23943/2025	STATE OF ODISHA SIMANCHALA MISHRA VS	BISWAJIT MOHANTY VS	// GANGAPUR (ASKA) /416 /2023 ()	
142	D-CRLMP/23800/2025	STATE OF ODISHA DAYANIDHI ROUT VS	DEBIDUTTA MOHAPATRA VS	// SABARANG /257 /2023 ()	AOD20220004576C202500018
143	D-CRLMP/23802/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	BIKRAM CHANDRA GHADEI VS	// // /0 ()	
144	D-CRLMP/23841/2025	STATE OF ODISHA JAGANNATH KAR VS	PRAGYAN NALINI NAYAK VS	// // /0 ()	
145	D-CRLMP/23924/2025	STATE OF ODISHA PRADIP BARAL VS	DILLIP RAY CHOUDHIR VS	// // /0 ()	
146	D-CRLMP/23952/2025	STATE OF ODISHA SANTOSH AGRAWAL VS	AMIT PRASAD BOSE VS	// // /0 ()	
147	D-CRLREV/23798/2025	STATE OF ODISHA SURESH BARAD VS	KABIRAJ PRADHAN VS	// // /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/23799/2025	AGADHU PRADHAN @ SUKADEB PRADHAN @ SUKUMAR BIRAJ PRADHAN VS STATE OF ODISHA	KUMAR BIRAJ PRADHAN VS	TANGI /362 /2023 () //	
149	D-CRLREV/23827/2025	ALIANA MURALI @ PHALGUNA RAO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GURANDI /4 /2020 () //	AOD20240000069C202500037
150	D-CRLREV/23836/2025	RITIKA ALLOYS PVT. LTD., ROURKELA VS ANIK KUMAR AGARWAL	ANAND PRAKASH DAS VS	/ /0 () //	
151	D-CRLREV/23866/2025	DR. AMARJEET NAYAK VS MEHBOOBUN NAHAR MILKY	RAJJEET ROY VS	// () //	AOR20220001462C202500096
152	D-CRLREV/23956/2025	DEBASIS PATNAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GOSANINUAGAM /24 /2025 () //	
153	D-CRLREV/23961/2025	JAGANNATH PRASAD MOHANTY VS STATE OF ODISHA(VIG.)	PRINCE PATNAIK VS	CUTTACK VIGILANCE /18 /2011 () //	
154	D-CRP/31480/2025	NIROJA KUMAR SATAPATHY @ SATPATHY VS STATE BANK OF INDIA	SIVA SANKAR CHAINI VS	// () //	
155	D-EXP/31434/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //	
156	D-FAO/31562/2025	MANOJA KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
157	D-MACA/31499/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS PITRUPRAVA ROUT	CHITTOY DASMOHAPATRA VS	// () //	
158	D-MACA/31510/2025	KALPANA KUMARI MAHANTI @ MOHANTY VS SHEIK IMRAN	GYANA RANJAN MOHAPATRA VS	// () //	
159	D-MATA/31403/2025	BHAGABANA MAHAPATRA	RAKESH BEHERA	//	

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		VS	VS	()	
160	D-RPFAM/31492/2025	MANU MOHAPATRA G.YAMUNA RANI @ GADALI YEMUNARANI	KAMAL RAY	//	
		VS	VS	()	
161	D-RPFAM/31548/2025	P.MUKESH KUMAR ITISHREE BEHERA	SOURAV DAS	//	
		VS	VS	()	
162	D-RPFAM/31559/2025	BISHNU PRASAD SUBUDHI RABINDRANATH LENKA	SUSHANTA HARICHANDAN	//	
		VS	VS	()	
163	D-RSA/31521/2025	PRAVATRANJAN LENKA R.TARINIAMMA	KABIR KUMAR JENA	//	
		VS	VS	()	
164	D-RSA/31558/2025	DHARMALA CHINAYA REDDY SARBESWAR NATH	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
165	D-TRP(C)/31393/2025	MUKTIKANTA NATH DIPANJALI JENA	DHANANJAYA NAYAK	//	
		VS	VS	()	
166	D-TRP(C)/31407/2025	SOUMYA RANJAN PADHIARY SMITA SING	DEBADEEPTA SAHOO	//	AOR20220001296C202500059
		VS	VS	()	
167	D-TRP(C)/31463/2025	SUSHANT KUMAR NANDA MAUSUMI SAMAL	AMLAN SHAKTI PAUL	//	
		VS	VS	()	
168	D-TRP(C)/31512/2025	KARUNAKANTA SAMAL ELI SINGHA	SASMITA DEBATA	//	
		VS	VS	()	
169	D-TRP(C)/31528/2025	ANIRUDDHA DAS NAMITA NAYAK	KARUNAKAR GAYA	//	
		VS	VS	()	
170	D-TRPCRL/23880/2025	SUVENDU BISWAL RINARANI MOHAPATRA	SURESH KUMAR JENA	//	MANGALPUR /42 /2016
		VS	VS	()	

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171	D-TRPCRL/23947/2025	STATE OF ODISHA PANKAJINI MOHANTY @ PATRO VS	TAPAN MISHRA VS	// KORAPUT /180 /2018 ()	
172	D-WA/31358/2025	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500352
173	D-WA/31381/2025	OBED NANDA KABITA SA VS	JIBAN RANJAN DASH VS	// // ()	
174	D-WA/31459/2025	STATE OF ORISSA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500337
175	D-WA/31533/2025	MAHESWAR PRADHAN BASANTA @ PRASANTA KUMAR PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()	
176	D-WA/31537/2025	STATE OF ODISHA JHUNESH PRADHAN @ DIGAL VS	SUSANTA KUMAR MISHRA VS	// // ()	
177	D-WP(C)/31353/2025	STATE OF ODISHA HI TECH EDIFICE VS	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500039
178	D-WP(C)/31355/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY THE MANAGING PARTNER, M/S ORIENTAL SECURITY SERVICES VS	AFRAAZ SUHAIL VS	// // ()	AOR20220001490C202500013
179	D-WP(C)/31356/2025	LABOUR ENFORCEMENT OFFICER (CENTRAL) THE MANAGING PARTNER, M/S ORIENTAL SECURITY SERVICES VS	AFRAAZ SUHAIL VS	// // ()	AOR20220001490C202500014
180	D-WP(C)/31357/2025 WP(C)/21876/2025	LABOUR ENFORCEMENT OFFICER (CENTRAL) SCHOOL MANAGEMENT COMMITTEE RAMA LAKSHMAN GOVERNMENT HIGH SCHOOL, JAIPUR VS	AFRAAZ SUHAIL VS	// // ()	
181	D-WP(C)/31359/2025	STATE OF ODISHA M/S JYOCHHNA HOSPITAL, KHURDA VS	NIHAL RATH VS	// // ()	
		CHAIRPERSON, PERMANENET LOK ADALAT, (PUBLIC UTILITY SERVICES), BBSR		//	

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182	D-WP(C)/31360/2025	BIBHUTI BHUSAN MAHAPATRA VS STATE OF ODISHA	SAMBHRAM DAS VS	// 0 //	
183	D-WP(C)/31361/2025	TRINATH JENA VS THE COMMISSIONER OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //	
184	D-WP(C)/31362/2025	DURLLAVA CHARAN MOHANTY VS UNION OF INDIA	SHIBASHISH MISRA VS	// 0 //	
185	D-WP(C)/31363/2025	SIBA PRASAD ROUT VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
186	D-WP(C)/31364/2025 WP(C)/21916/2025	M/S SUMEET SECURITY SERVICE, KHORDA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NORTH BLOCK, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //	
187	D-WP(C)/31365/2025	BANABASINI ROUL VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500150
188	D-WP(C)/31366/2025	DULU DORA VS UNION OF INDIA	KAMALAKANTA MOHANTA VS	// 0 //	
189	D-WP(C)/31367/2025	SATYAJIT MALLIK VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
190	D-WP(C)/31368/2025	JOGESWAR BHOI VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //	
191	D-WP(C)/31369/2025	RAGHUNATH BARGAI VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //	
192	D-WP(C)/31372/2025	SUBHAS KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500028
193	D-WP(C)/31375/2025	M/S. BADACHANDRA FUEL PUMP, KHURDHA	SAILABALA JENA	//	

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	WP(C)/21878/2025	VS	VS	0	
		INDIAN OIL CORPORATION LTD. (IOCL), MUMBAI		//	
194	D-WP(C)/31376/2025	JAYANTI DAS	BIJAYA KUMAR RAGADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/31377/2025	RENUBALA KHUNTIA	CHITRASEN PARIDA	//	AOR20220001432C202500029
		VS	VS	0	
		CENTRAL BOARD OF DIRECT TAXES, CBDT		//	
196	D-WP(C)/31378/2025	SATYANARAYAN DAS	PRANAB KUMAR GHOSE	//	
	WP(C)/21873/2025	VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/31382/2025	RANJITA NAYAK	GOPINATH PANDA	//	AOR20250000149C202500023
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/31384/2025	CHAYNA GHOSH	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFIER, MAJOR SETTLEMENT OFFICE, CUTTACK		//	
199	D-WP(C)/31385/2025	MALAYA RANJAN SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFICER, MAJOR SETTLEMENT, CUTTACK		//	
200	D-WP(C)/31386/2025	NAGENDRA MOHANTY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		SETTLEMENT OFFICER, MAJOR SETTLEMENT, CUTTACK		//	
201	D-WP(C)/31387/2025	COMMITTEE OF MANAGEMENT ODAGAON PACS LTD	DEWNYAG S RHPATHY	//	
	WP(C)/21935/2025	VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/31388/2025	PABITRA MOHAN PRADHAN	ARUN KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/31389/2025	MD. ZAHID HUSSAIN	ABHAS MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
204	D-WP(C)/31391/2025	MANOJ KUMAR NAIK	SUBHASREE MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/31392/2025	STATE OF ODISHA SAYAD KALIM UDDIN VS	SURESH CHANDRA DASH VS	// // ()	AOD20240000953C202500023
206	D-WP(C)/31394/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD KAMALAKANTA PANIGRAHY VS	EKTA AGARWAL VS	// // ()	AOR20220003068C202500013
207	D-WP(C)/31396/2025	STATE OF ODISHA BIJAYA KUMAR PATTANAİK VS	ABHAYA KUMAR SHARMA VS	// // ()	
208	D-WP(C)/31397/2025	ODISHA GRAMEEN BANK SUPRAVA BARIK VS	SUSHANTA KUMAR PRADHAN VS	// // ()	
209	D-WP(C)/31398/2025	STATE OF ODISHA M/S S.J.DEVELOPERS AND HOUSING PVT. LTD., BBSR	RAMDAS ACHARY VS	// // ()	
210	D-WP(C)/31399/2025	SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR DUSMANTA NARAYAN ACHARYA VS	AKHAND VS	// // ()	
211	D-WP(C)/31400/2025	STATE OF ODISHA SANKHAI MURMU VS	RAMDAS ACHARY VS	// // ()	
212	D-WP(C)/31401/2025	UNION OF INDIA JUGAL KISHORE NAYAK VS	SATRUGHAN NATH MISRO VS	// // ()	AOR20220001295C202500017
213	D-WP(C)/31402/2025	STATE OF ODISHA SUBASH KUMAR SAHOO VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
214	D-WP(C)/31404/2025	STATE OF ODISHA MADHU DHANGADAMAJHI VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202500119
215	D-WP(C)/31405/2025	STATE OF ODISHA BIJAYA KUMAR DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // () //	

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216	D-WP(C)/31406/2025	RADHASHYAM MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
217	D-WP(C)/31410/2025	RASMITA PANDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
218	D-WP(C)/31412/2025	SUJATA MOHANTY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
219	D-WP(C)/31413/2025	M/S. NEELAMMOTORS PVT. LTD., BALASORE VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, CT AND GST, BALASORE	ITISHREE TRIPATHY VS	// 0	
220	D-WP(C)/31414/2025	SWASTIK STEVEDORES PVT LTD VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202500135
221	D-WP(C)/31415/2025	JANMAJAYA ROHIDAS VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
222	D-WP(C)/31416/2025	JHINILATA SETHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500090
223	D-WP(C)/31418/2025	SUDAM PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
224	D-WP(C)/31419/2025	CHANDRABHANU BOE VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
225	D-WP(C)/31420/2025	KADAMBA NAG VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
226	D-WP(C)/31421/2025	DIGMAL KUMAR PANDEY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
227	D-WP(C)/31422/2025	SURENDRA KUMAR BEHERA	MANORANJAN PADHI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/31423/2025	PRAVATI SAHU	KAMALAKANTA MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/31424/2025	JANAKI BALLAV BHOI	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ORISSA		//	
230	D-WP(C)/31425/2025	ABHAYA KUMAR ROUT	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/31426/2025	PRASANTA BHADRA	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA		//	
232	D-WP(C)/31427/2025	BIJAYA KUMAR DASH	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/31428/2025	BIJAYA KUMAR KHUNTIA	SAI SAGAR MOHAPATRA	//	AOD20250000928C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/31429/2025	PRASANTA BHADRA	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA		//	
235	D-WP(C)/31430/2025	BIJAYA KUMAR KHUNTIA	SAI SAGAR MOHAPATRA	//	AOD20250000928C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/31431/2025	PRASANTA BHADRA	SIDHARTH SHANKAR PADHY	//	
		VS	VS	()	
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA		//	
237	D-WP(C)/31436/2025	SUDHANSU SEKHAR MANDAL	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/31437/2025	SOMANATH HOTA	SANJIB MOHANTY	//	AOR20220001611C202500097
		VS	VS	()	

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239	D-WP(C)/31439/2025	STATE OF ODISHA MADHUSUDAN MALLICK VS	SATRUGHNA DASH (A) VS	// // ()	
240	D-WP(C)/31440/2025	STATE OF ODISHA SUSANTA @ SUSHANTA KUMAR MOHAPATRA VS	BHAGABAN MOHANTY VS	// // ()	
241	D-WP(C)/31441/2025	STATE OF ODISHA BASANTA KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// // ()	
242	D-WP(C)/31442/2025	STATE OF ODISHA BASANTI PATRA VS	SATYABRATA MOHAPATRA VS	// // ()	
243	D-WP(C)/31443/2025	COMMISSIONER, CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK NARAHARI NANDY VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500098
244	D-WP(C)/31446/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SASMITA SARANGI VS	SAKTIDHAR MISHRA VS	// // ()	AOD20240000216C202500015
245	D-WP(C)/31447/2025	STATE OF ODISHA SARALA PRASAD DAS VS	SUDHIR KUMAR MALLICK VS	// // ()	
246	D-WP(C)/31449/2025	ASSISTANT SETTLEMANT OFFICER, CUTTACK POTHALA MANISHA VS	PRASANTA KUMAR PANDA VS	// // ()	
247	D-WP(C)/31450/2025	STATE OF ODISHA BASANTA KUMAR BISWAL VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500099
248	D-WP(C)/31451/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SANJEEB KUMAR GHOSH VS	GEETARANI MALLICK VS	// // ()	
249	D-WP(C)/31452/2025	ASSISTANT SETTLEMANT OFFICER, CUTTACK M/S. PRITI PRAGYAN MINERALS PRIVATE LIMITED, SUNDARGARH VS	SUDYAKRISHNA KANKAR PADHY VS	// // ()	
		THE COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH			

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250	D-WP(C)/31453/2025	ASHIM KUMAR GHOSH VS ASSISTANT SETTLEMANT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
251	D-WP(C)/31454/2025	RANI ALLADA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
252	D-WP(C)/31455/2025	UMAKANTI PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
253	D-WP(C)/31456/2025	KAPPA DIVYA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
254	D-WP(C)/31457/2025	BRAJA MOHAN HIGHER SECONDARY SCHOOL, BALASORE VS STATE OF ODISHA	ANDREV DAS VS	// 0 //	
255	D-WP(C)/31458/2025	PRADIPTA KUMAR KANUNGO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
256	D-WP(C)/31460/2025	PRASANTA KUMAR DASH @ PRASANTA DASH VS TAHASILDAR-CUM-LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, DEOGARH	AMIT PRASAD BOSE VS	// 0 //	
257	D-WP(C)/31461/2025	SITAKANTA SAMAL VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //	
258	D-WP(C)/31464/2025	PARAMESWAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
259	D-WP(C)/31465/2025	PAMPA RANI GHOSH VS ASSISTANT SETTLEMANT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
260	D-WP(C)/31466/2025	ERA INFRA ENGINEERING LIMITED, NOIDA VS NATIONAL ALUMINIUM COMPANY LIMITED, BBSR	PRIYA SINGH VS	// 0 //	
261	D-WP(C)/31467/2025	TABARAK KHAN	SHIB SHANKAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/31468/2025	NABAJYOTI PRAHARAJ	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
263	D-WP(C)/31469/2025	ERA INFRA ENGINEERING LIMITED, NOIDA	PRIYA SINGH	//	
		VS	VS	0	
		NATIONAL ALUMINIUM COMPANY LIMITED, BBSR		//	
264	D-WP(C)/31470/2025	ERA INFRA ENGINEERING LIMITED, NOIDA	PRIYA SINGH	//	
		VS	VS	0	
		NATIONAL ALUMINIUM COMPANY LIMITED, BBSR		//	
265	D-WP(C)/31472/2025	BHAJARAM SAMANTARAY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500128
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/31473/2025	THE MANAGING PARTNER,ORIENTALSECURITY SERVICES	NIKANTA MOHANTY	//	AOR20220001490C202500016
		VS	VS	0	
		LABOUR ENFORCEMENT OFFICER(CENTRAL)		//	
267	D-WP(C)/31474/2025	URJANI DEENABANDHU	PRASANTA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/31475/2025	ALAKA RANI DASH	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/31476/2025	BIDYADHAR DASH	KISHORE KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/31478/2025	JAGANNATH SAHU	PRADEEP KUMAR DAS	//	AOR20220001207C202500090
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/31479/2025	SULOCHANA SAHOO	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		JOINT COMMISSIONER,CONSOLIDATION AND SETTLEMENT, ORISSA CUTTACK		//	
272	D-WP(C)/31481/2025	SANTANU KUMAR SWAIN	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	

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273	D-WP(C)/31482/2025	STATE OF ORISSA PERAMALA PRIYANKA VS	PRASANTA KUMAR PANDA VS	// // 0	
274	D-WP(C)/31483/2025	STATE OF ODISHA CHITTARANJAN PILLA VS	LALITENDU MISHRA VS	// // 0	AOR20220001610C202500062
275	D-WP(C)/31485/2025	STATE OF ODISHA AMARBAR MALLICK VS	KUNAL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/31486/2025	STATE OF ODISHA M/S MAA BAUTI TRADERS, NAYAGARH VS	AKSHAYA KUMAR NAYAK VS	// // 0	
277	D-WP(C)/31487/2025	STATE OF ODISHA SARASWATI DEVI PERIWAL VS	RABI NARAYAN MISHRA VS	// // 0	
278	D-WP(C)/31489/2025	CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK SUKANTA KUMAR SATAPATHY VS	LAXMIKANTA MOHANTY VS	// // 0	
279	D-WP(C)/31490/2025	STATE OF ODISHA UMESH PATRA VS	NAMITA PATTANAİK VS	// // 0	
280	D-WP(C)/31491/2025	STATE OF ODISHA NABAGHANA NANDA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
281	D-WP(C)/31493/2025	STATE OF ODISHA BINOD BIHARI BAG VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500093
282	D-WP(C)/31494/2025	STATE OF ODISHA AKSHYA KUMAR BOHIDAR VS	KUNAL KUMAR SWAIN VS	// // 0	
283	D-WP(C)/31496/2025	STATE OF ODISHA UNION OF INDIA VS SUBRAT RANJAN MALLICK	BIBHUTI BHUSAN MISHRA VS	// // 0 //	

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284	D-WP(C)/31497/2025	PITABAS BARA VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //	
285	D-WP(C)/31498/2025	PROJECT COMMITTEE, PANI PANCHAYAT, UJIP, NUNAKHATA VS STATE OF ODISHA	ABHIRAM KUMAR SARANGI VS	// 0 //	
286	D-WP(C)/31500/2025	SUBHASHMITA INDRAJIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/31503/2025	DURYODHAN CHHATAR VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
288	D-WP(C)/31504/2025	CHANDAN KUMAR MAJHI VS THE CHIEF SECY OF ODISHA, LOK SEVA BHAWAN, BBSR	DEBADUTTA KANUNGO VS	// 0 //	
289	D-WP(C)/31505/2025	SUNITA BEHERA VS UNION OF INDIA	PRNOY MOHANTY VS	// 0 //	
290	D-WP(C)/31507/2025	ARUNA SAHOO VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //	
291	D-WP(C)/31508/2025	DEBASWINI NANDA VS UNION OF INDIA	PRNOY MOHANTY VS	// 0 //	
292	D-WP(C)/31509/2025	M/S. GLOBAL SECURITY SERVICES, SUNDARGARH VS ASSISTANT COMMISSIONER, CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA- I DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //	
293	D-WP(C)/31511/2025	GITANJALI UPADHYA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500091
294	D-WP(C)/31513/2025	SUNIL KUMAR PANDA VS UNION OF INDIA	PRNOY MOHANTY VS	// 0 //	
295	D-WP(C)/31514/2025	NABAKISHORE SAHOO	SATYANARAYAN MISHRA	//	AOR20220001303C202500033

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/31516/2025	PURNA CHANDRA BEHERA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500094
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/31517/2025	M/S. PERNOD RICARD INDIA (P) LTD., KHURDA	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/31518/2025	UMESH KUMAR TIWARI	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER, CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE		//	
299	D-WP(C)/31519/2025	KHULANA BISWAL	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/31520/2025	RAJSHREE MAHAPATRA	PRAKASH KUMAR SAMAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
301	D-WP(C)/31522/2025	BICHITRANANDA MALLICK	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/31523/2025	M/S. PERNOD RICARD INDIA (P) LTD., KHURDA	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/31524/2025	PRIYAMBADA PARIJA	LAMBODAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/31525/2025	SUJIT MOHANTY	SAMEER KUMAR DAS	//	
		VS	VS	()	
		CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), DELHI		//	
305	D-WP(C)/31526/2025	RASHMITA GOUDA	DEBABRATA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/31527/2025	TUSHARKANTI PATSANI	LAMBODAR PRADHAN	//	
		VS	VS	()	

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307	D-WP(C)/31530/2025	STATE OF ODISHA SARBESWAR SWAIN VS	BANABIHARI RAY VS	// // 0	
308	D-WP(C)/31531/2025	STATE OF ODISHA SUBIR KUMAR NAIK VS	NISHAT AFREEN VS	// // 0	
309	D-WP(C)/31532/2025	STATE OF ODISHA M. SUDHARANI VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202500092
310	D-WP(C)/31534/2025	STATE OF ODISHA PADMA CHARAN PATRA VS	SOUMYA RANJAN PATI VS	// // 0	
311	D-WP(C)/31535/2025	STATE OF ODISHA JHAMELA @ JASODA HANTALA VS	NIRANJAN LENKA VS	// // 0	
312	D-WP(C)/31538/2025	STATE OF ODISHA UDAYA NARAYAN PATRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
313	D-WP(C)/31539/2025	TATA POWER NORTH ODISHA DISTRIBUTION LTD SHASANKA SEKHAR SAHU VS	NARESH CHANDRA JENA VS	// // 0	
314	D-WP(C)/31540/2025	STATE OF ODISHA MINAKETAN SAMAL VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
315	D-WP(C)/31542/2025	TATA POWER NORTH ODISHA DISTRIBUTION LTD UNION OF INDIA VS	ALOK KUMAR MOHANTY VS	// // 0	
316	D-WP(C)/31543/2025	NIRMAL CHANDRA DASH HARAPRIYA SAHOO VS	KARUNAKAR GAYA VS	// // 0	
317	D-WP(C)/31544/2025	CHIEF MANAGER-CUM-AUTHORIZES OFFICER, STATE BANK OF INDIA, ZONE-II, BBSR DAMAYANTI DAS VS	SITAKANTA HOTA VS	// // 0	
		CHAIRMAN, OERC, BBSR		//	

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318	D-WP(C)/31545/2025	DEBASHIS PUHAN VS TATA POWER NORTH ODISHA DISTRIBUTION LTD	PRASANTA KUMAR SATAPATHY VS	// 0 //	
319	D-WP(C)/31546/2025	MADAN MOHAN PRUSTY VS THE INCOME TAX OFFICER, DHENKANAL	SANDEEP KUMAR JENA VS	// 0 //	
320	D-WP(C)/31549/2025	DAMODAR BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //	
321	D-WP(C)/31550/2025	MANORANJAN JENA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD	PRASANTA KUMAR SATAPATHY VS	// 0 //	
322	D-WP(C)/31551/2025	SANJUKTA MALLICK VS THE STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
323	D-WP(C)/31553/2025	UNION OF INDIA VS KANAKLATA DASH	SHASHI BHUSAN JENA VS	// 0 //	
324	D-WP(C)/31554/2025	RASHMI RANJAN BEHERA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD	PRASANTA KUMAR SATAPATHY VS	// 0 //	
325	D-WP(C)/31556/2025	NABINA PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
326	D-WP(C)/31557/2025	DOAITA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	
327	D-WP(C)/31560/2025	SK KADIR ALLI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
328	D-WP(C)/31561/2025	NIRAKAR DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
329	D-WP(C)/31563/2025	GOBARDHAN RANA	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500050

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/31565/2025	PUSPANJALI PASCHIMAKABAT	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/23801/2025	MANJULATA DEHURY	PRIYA RANJAN SINGH	MOTANGA /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/23805/2025	LITU @ SUSANTA DAS	PANCHANAN PANIGRAHI	BHUBAN /351 /2025	AOR2025000001C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/23808/2025	RAGHUNATH PANDA	ASHUTOSH MOHANTA	PURI SADAR /435 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/23813/2025	LOKANATH BEHERA @ LOKONATH BEHERA @ LOK	MOHAMMED FARADISH	DHENKANAL TOWN /732 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/23815/2025	MANARANJAN DAS	MAHES DAS	NAIKANI-DIHI /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/23816/2025	RAM SWARUPA PANIGRAHY	DEEPALI MAHAPATRA	DIGAPAHANDI /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/23818/2025	SANTOSH KUMAR PAIKARAY	JYOTIRMAYA SAHOO	JANKIA P.S. /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/23822/2025	LINGARAJ BHOI	DHANANJAYA MUND	//0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
339	D-ABLAPL/23829/2025	PUSPALATA HOTA @ PUSPANJALI HOTA	SANTOSH KUMAR MAHANTY	POLASARA PS /116 /2013	AOD20240000242C202500161
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/23840/2025	MANABHANJAN SHASINI	SMRUTI RANJAN ROUT	MADHUPATNA /140 /2025	
		VS	VS	()	

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341	D-ABLAPL/23849/2025	STATE OF ODISHA PADMALAV TANGI VS	PRAKASH KUMAR MISHRA VS	// BANARAPAL /355 /2025 ()	
342	D-ABLAPL/23851/2025	STATE OF ODISHA HEMANTA GHADEI VS	BIBHU PRASAD MOHANTY VS	// MARINE PS ARAKHAKUDA /37 /2025 ()	
343	D-ABLAPL/23852/2025	STATE OF ODISHA BIBHUTI BHUSAN NAYAK VS	PRAKASH KUMAR MISHRA VS	// BANARAPAL /355 /2025 ()	
344	D-ABLAPL/23856/2025	STATE OF ODISHA SUKANTA DAS VS	PRAKASH KUMAR MISHRA VS	// JUDUM /90 /2025 ()	
345	D-ABLAPL/23857/2025	STATE OF ODISHA RAJKISHORE BARIK VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /282 /2025 ()	
346	D-ABLAPL/23859/2025	STATE OF ODISHA MADHU MANGAL SETHI @ MADHU SETHI VS	AMITAV TRIPATHY VS	// MANAMUNDA /219 /2025 ()	
347	D-ABLAPL/23861/2025	STATE OF ODISHA BASANTA KUMAR ROUT VS	CHINMAYI TRIPATHY VS	// // ()	AOD20250000928C202500014
348	D-ABLAPL/23863/2025	STATE OF ODISHA BINADINI SETHI @ BINA SETHI VS	AMITAV TRIPATHY VS	// MANAMUNDA /219 /2025 ()	
349	D-ABLAPL/23870/2025	STATE OF ODISHA TUMA @ MD. AHESAN @ MD. EHESAAN VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /20 /2025 ()	
350	D-ABLAPL/23876/2025 ABLAPL/9317/2025	STATE OF ODISHA JAYA PRAKASH SAHU VS	UPASANA BAL VS	// // S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000036/2025	AOD20220004095C202500015
351	D-ABLAPL/23877/2025	UNION OF INDIA YOGESH PRADHAN @ JOGESH CHANDRA PRADHANNALINI KANTA SAHOO VS	VS VS	// LAKHANPUR /140 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/23881/2025	DEVANANDA PATRA VS STATE OF ODISHA	BIKRAM RATH VS	RAJKANIKA /373 /2025 () //	
353	D-ABLAPL/23883/2025	JHARANABALA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /377 /2025 () //	AOR20220003722C202500142
354	D-ABLAPL/23885/2025	SHIVA PRASAD PRADHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	KAPTIPADA /86 /2025 () //	
355	D-ABLAPL/23890/2025	MOHAMMAD MOBINUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	BADACHANA /234 /2025 () //	
356	D-ABLAPL/23891/2025	BISWAJIT JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /199 /2025 () //	
357	D-ABLAPL/23895/2025	BRUNDABAN HARIJAN @ BRUNDA BENIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /138 /2025 () //	
358	D-ABLAPL/23900/2025	BIKRAM KUMAR SUNDARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /95 /2025 () //	
359	D-ABLAPL/23902/2025	TAPAN SETHY @ TAPAN SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /302 /2025 () //	
360	D-ABLAPL/23903/2025	RAGHABA SIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /453 /2025 () //	
361	D-ABLAPL/23905/2025	T. PRATIK KUMAR @ PRATIK KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	MAHILA P.S.(BBSR) /176 /2025 () //	
362	D-ABLAPL/23906/2025	SK NOOR AHEMAD VS STATE OF ODISHA	PRATIK DASH VS	DHUSURI /362 /2025 () //	
363	D-ABLAPL/23907/2025	T. RAJMOHAN RAO	RAMDAS ACHARY	MAHILA P.S.(BBSR) /176 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/23908/2025	SUDAM NAIK	AMLAN SHAKTI PAUL	ANGUL SADAR PS /345 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/23910/2025	TARAK NATH DEY @ TARAK DEY	RAKESH KUMAR DAS	DHANUPALI /231 /2025	AOR20220001298C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/23911/2025	MAHESWAR NAYAK	SURESH CHANDRA PRADHAN	//	AOR20220003509C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/23914/2025	TUNA @ PURNA CHANDRA PRADHAN	RAJESH RANJAN SAHOO	PURIGHAT /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/23916/2025	ANNAPURNA PARIDA @ ARNAPURA ROUT	SATYA JEET ROUT	BASELI SAHI PS /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/23917/2025	RABI NARAYAN TRIPATHY	SATYA JEET ROUT	BASELI SAHI PS /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/23918/2025	CHANDRASEKHAR PATRA	RAKESH KUMAR MALLICK	BALANGA /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/23921/2025	SK. SUNIL	SMRUTI RANJAN DASH	JAGATPUR /475 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/23925/2025	GHANASHYAM ORAM	DIPTIREKHA NANDA	BADMAL /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/23926/2025	ASIT RANJAN JENA	BIKRAM CHANDRA GHADAI	KANDARPUR /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/23932/2025	DEBASIS ORAM	DIPTIREKHA NANDA	BADMAL /186 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/23935/2025	STATE OF ODISHA AZIM RAJA @ ABDUL AZIM RAZA VS	DIBYAJYOTI SAHOO VS	// AIRPORT P.S. /182 /2024 ()	
376	D-ABLAPL/23938/2025	STATE OF ODISHA SAHID SAHA VS	AMLAN SHAKTI PAUL VS	// RENGALI DAM SITE /118 /2025 ()	
377	D-ABLAPL/23939/2025	STATE OF ODISHA SAI KIRAN GOUDA VS	BEDA PRAKASH PANDA VS	// BADABAZAR /209 /2025 ()	
378	D-ABLAPL/23942/2025	STATE OF ODISHA SOBHAKANTA DAS VS	DIPTI RANJAN BHOKTA VS	// CHAULIAGANJA /278 /2025 ()	
379	D-ABLAPL/23945/2025	STATE OF ODISHA RAJAT KUMAR BARIK VS	MAHENDRA KUMAR MOHAPATRA VS	// /0 ()	
380	D-ABLAPL/23946/2025	STATE OF ODISHA MAHARAGU CHHANDA VS	SK. ZAFARULLA VS	// MANAMUNDA /19 /2025 ()	
381	D-ABLAPL/23949/2025	STATE OF ODISHA RAJAT KUMAR BARIK VS	MAHENDRA KUMAR MOHAPATRA VS	// /0 ()	
382	D-ABLAPL/23950/2025	STATE OF ODISHA BHASKAR NAYAK VS	PURNA CHANDRA MOHARANA VS	// DHARMASALA /458 /2025 ()	
383	D-ABLAPL/23953/2025	STATE OF ODISHA MANAS RANJAN RATH VS	SIDHARTHA SANKAR RAY (2) VS	// /0 ()	
384	D-ABLAPL/23955/2025	STATE OF ODISHA JITENDRA MOHAPATRA VS	RAKESH BEHERA VS	// PARJANG /286 /2025 ()	
385	D-ABLAPL/23967/2025	STATE OF ODISHA JYOTIPRAKASH DEEP VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// JUNAGARH /385 /2025 ()	AOR20220001303C202500035

ORISSA HIGH COURT

FILING REPORT AS ON :05/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23968/2025	RABI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /219 /2025 () //	
387	D-ARBP(ICA)/31506/2025	SYNERGY RESOURCES HK LTD. VS SARF COMMODITIES DMC	ISHWAR MOHANTY VS	// () //	

ORISSA HIGH COURT

MISC CASES FILED on :05/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/22233/2025 CRLLP/ /	BIKASH KUMAR PARIDA MP	DURGA PRASAD DHAL	50/2025
2	D-CRP/15305/2025 CRP/23/2025	CHAMPA MOHANTA MP	SWARUP KUMAR PATNAIK	57/2025
3	D-CRP/31480/2025 CRP/ /	NIROJA KUMAR SATAPATHY @ SATPATHY MP	SIVA SANKAR CHAINI	58/2025
4	D-RFA/251/2009 RFA/251/2009	KULAMANI BEHERA MP	M/S.S.P.MISRA	61/2025
5	D-TRPCRL/23947/2025 TRPCRL/ /	PANKAJINI MOHANTY @ PATRO MP	TAPAN MISHRA	73/2025
6	D-TRP(C)/31313/2025 TRP(C)/ /	RASMITA SETH MP	ARUN KUMAR DAS	270/2025
7	D-TRP(C)/31393/2025 TRP(C)/ /	DIPANJALI JENA MP	DHANANJAYA NAYAK	271/2025
8	D-TRP(C)/31407/2025 TRP(C)/ /	SMITA SING MP	DEBADEEPTA SAHOO	272/2025
9	D-TRP(C)/31463/2025 TRP(C)/ /	MAUSUMI SAMAL MP	AMLAN SHAKTI PAUL	273/2025
10	D-TRP(C)/31512/2025 TRP(C)/ /	ELI SINGHA MP	SASMITA DEBATA	274/2025
11	D-CONTC/4172/2021 CONTC/4172/2021	KANTILAL PATEL MP		274/2025
12	D-TRP(C)/31528/2025 TRP(C)/ /	NAMITA NAYAK MP	KARUNAKAR GAYA	275/2025
13	D-RVWPET/24455/2025 RVWPET/ /	SHIVOM MINERALS LIMITED MP	LALITENDU MISHRA	301/2025
14	D-RVWPET/26187/2025 RVWPET/171/2025	KEDAR NATH SWAIN MP	MANORANJAN MISHRA	302/2025
15	D-RPFAM/9142/2025 RPFAM/76/2025	MALAYA PATRA MP	MANOJ KUMAR PANDA	336/2025
16	D-RPFAM/104/2020 RPFAM/104/2020	KRUSHNA CHANDRA DALEI MP	GOPAL KRUSHNA MOHANTY	337/2025
17	D-RPFAM/31559/2025 RPFAM/ /	RABINDRANATH LENKA MP	SUSHANTA HARICHANDAN	338/2025
18	D-CMAPL/31555/2025 CMAPL/ /	NARAHARI MALIK MP	PRASANTA KUMAR SATAPATHY	403/2025
19	D-MATA/31160/2025 MATA/292/2025	SANGRAM KISHORE SATAPATHY MP	SOUMYA MISHRA	409/2025
20	D-MATA/31160/2025 MATA/292/2025	SANGRAM KISHORE SATAPATHY MP	SOUMYA MISHRA	410/2025
21	D-MATA/17/2022 MATA/17/2022	KRUSHNA CHANDRA DALEI MP	GOPAL KRUSHNA MOHANTY	411/2025
22	D-MATA/28975/2025 MATA/ /	HEMALATA BEHURA MP	DINESH KUMAR PATRA	412/2025
23	D-FAO/20065/2025 FAO/238/2025	D.M. LEGAL T.P. CLAIM CELL, NEW INDIA MP	ABHIRAM MOHAPATRA,BSR	711/2025
24	D-FAO/31562/2025 FAO/ /	MANOJA KUMAR SAHU MP	DURGESH NARAYAN RATH	712/2025
25	D-FAO/31566/2025 FAO/ /	HIMANSU SEKHAR MAJHI MP	DURGESH NARAYAN RATH	713/2025
26	D-CRLREV/23798/2025	SURESH BARAD	KABIRAJ PRADHAN	

	CRLREV/ /	MP		734/2025
27	D-CRLREV/23798/2025	SURESH BARAD	KABIRAJ PRADHAN	
	CRLREV/ /	MP		735/2025
28	D-CRLREV/23799/2025	AGADHU PRADHAN @ SUKADEB PRADHAN	KABIRAJ PRADHAN	
	CRLREV/ /	MP		736/2025
29	D-CRLREV/23799/2025	AGADHU PRADHAN @ SUKADEB PRADHAN	KABIRAJ PRADHAN	
	CRLREV/ /	MP		737/2025
30	D-CRLREV/23837/2025	MUNA @ DUSMANTA NAYAK	AMLAN SHAKTI PAUL	
	CRLREV/ /	MP		738/2025
31	D-CRLREV/22837/2025	MUNA @ DUSMANTA NAYAK	AMLAN SHAKTI PAUL	
	CRLREV/ /	MP		739/2025
32	D-CRLREV/23827/2025	ALIANA MURALI @ PHALGUNA RAO	BISWAJIT RANJAN TRIPATHY	
	CRLREV/ /	MP		740/2025
33	D-CRLREV/23866/2025	DR. AMARJEET NAYAK	RAJJEET ROY	
	CRLREV/ /	MP		741/2025
34	D-CRLREV/23961/2025	JAGANNATH PRASAD MOHANTY	PRINCE PATNAIK	
	CRLREV/ /	MP		742/2025
35	D-BLAPL/15607/2025	SWADHIN KHATUA	SWAGATIKA SAHOO	
	BLAPL/5531/2025	MP		834/2025
36	D-BLAPL/23871/2025	SANJAYA ROUTA @ RAUT	JANMEJAYA KATIKIA	
	BLAPL/8219/2025	MP		835/2025
37	D-BLAPL/4516/2025	NAKUL KHARSEL @ NIRMAL	BIJAY KUMAR MOHANTY	
	BLAPL/1700/2025	MP		836/2025
38	D-BLAPL/19229/2025	VISHWJITSINH SASDEVSIH GOHIL @ VISWAJEETSINH GOHIL		
	BLAPL/6791/2025	MP		837/2025
39	D-BLAPL/23893/2025	KARNA HARIJAN	PRANAYA KUMAR MAHARAJ	
	BLAPL/ /	MP		838/2025
40	D-BLAPL/20167/2025	JUDHISTHIR MAJHI	JNYANANANDA PANDA	
	BLAPL/7188/2025	MP		839/2025
41	D-BLAPL/23517/2024	TUPAKULA JAGADISH RAO	MANGU NANDY	
	BLAPL/8505/2024	MP		840/2025
42	D-RSA/18032/2024	SAROJ KUMAR MOHANTY	MANOJ KUMAR PANDA	
	RSA/110/2024	MP		1097/2025
43	D-RSA/437/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/437/2023	MP		1098/2025
44	D-RSA/39/2020	PRUTHIRAJ PARIDA	GYANENDRA KUMAR TRIPATHY	
	RSA/39/2020	MP		1099/2025
45	D-RSA/39/2020	PRUTHIRAJ PARIDA		
	RSA/39/2020	MP		1100/2025
46	D-RSA/31521/2025	R.TARINIAMMA	KABIR KUMAR JENA	
	RSA/ /	MP		1101/2025
47	D-RSA/134/2017	BUDHUBARI PRADHAN	M/S.AJODHYA RANJAN DASH	
	RSA/134/2017	MP		1102/2025
48	D-RSA/135/2017	BUDHUBARI PRADHAN	M/S.AJODHYA RANJAN DASH	
	RSA/135/2017	MP		1103/2025
49	D-CMP/45614/2024	DASU SAHU	DEBASIS TRIPATHY	
	CMP/1244/2024	MP		1203/2025
50	D-CMP/31373/2025	WASIM AKHTER WARSI	MOHAMMED MUSAQ ANSARI	
	CMP/1199/2025	MP		1204/2025
51	D-CMP/31390/2025	FIRZA BIBI@FARIDA BIBI	AMIT PRASAD BOSE	
	CMP/ /	MP		1205/2025
52	D-CMP/31432/2025	M/S. S.R.B. MULTITECH LTD., CUTTACK	PRASHANTA KUMAR MOHANTY	
	CMP/ /	MP		1206/2025
53	D-CMP/31433/2025	PURUSOTTAM BARIK	MAHESWAR MOHANTY	
	CMP/ /	MP		1207/2025
54	D-CMP/31529/2025	BISHNUPADA MANDAL	AMIT PRASAD BOSE	
	CMP/ /	MP		1208/2025
55	D-CMP/31536/2025	LAXMINARAYAN MAHARANA	SANJEEV UDGATA	
	CMP/ /	MP		1209/2025
56	D-CMP/31552/2025	ANILA PRIYADARSHINI KUNWAR	PRASANNA KUMAR RATH	
	CMP/ /	MP		1210/2025
57	D-ABLAPL/12877/2025	GOURANGA CHARAN MAHI @ KUNA MAHI		
	ABLAPL/4928/2025	MP		1451/2025

58	D-ABLAPL/7404/2025 ABLAPL/2780/2025	ANUJ KUMAR MALLIK MP		1452/2025
59	D-ABLAPL/15073/2025 ABLAPL/6058/2025	MATAJI MALIK MP		1453/2025
60	D-ABLAPL/12050/2025 ABLAPL/4639/2025	CHANDAN MALIK @ CHANDARA MP		1454/2025
61	D-ABLAPL/11581/2025 ABLAPL/4452/2025	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK MP		1455/2025
62	D-MACA/314/2012 MACA/314/2012	PRUTHIBI CH.DALAI MP	M/S.SRINIBAS MOHANTY	1991/2025
63	D-MACA/31195/2025 MACA/ /	JARANA BEHERA MP	KAPILA CHARAN NAYAK	1992/2025
64	D-MACA/16634/2024 MACA/382/2024	TATA AIG G.I.CO. LTD. MP	ADAM ALI KHAN	1993/2025
65	D-MACA/696/2020 MACA/696/2020	M/S ORIENTAL INSURANCE CO. LTD. MP		1994/2025
66	D-MACA/30683/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., KOLKATA MP	TRIPATHI KUMAR MISHRA	1995/2025
67	D-MACA/31499/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	BIJOY DASKI MOHAPATRA	1996/2025
68	D-MACA/31510/2025 MACA/ /	KALPANA KUMARI MAHANTI @ MOHANTY MP	ANAYANA RANJAN MOHAPATRA	1997/2025
69	D-MACA/31510/2025 MACA/ /	KALPANA KUMARI MAHANTI @ MOHANTY MP	ANAYANA RANJAN MOHAPATRA	1998/2025
70	D-CRLMC/23796/2025 CRLMC/ /	PRIYATAMA NAYAK MP	MITU KUMAR BISWAL	2107/2025
71	D-CRLMC/3218/2022 CRLMC/3218/2022	TRUPTI RANJAN DAS MP	SARADA DASH	2108/2025
72	D-CRLMC/23803/2025 CRLMC/ /	SARAT @ BHOLESWAR DEHURY MP	PRIYA RANJAN SINGH	2109/2025
73	D-CRLMC/23814/2025 CRLMC/ /	ANIL KUMAR BHOI MP	SATYA SUNDAR KANUNGO	2110/2025
74	D-CRLMC/23811/2025 CRLMC/ /	PITABASA SETHI MP	SRIKANTA KUMAR SETHY	2111/2025
75	D-CRLMC/17926/2025 CRLMC/2227/2025	DEEPAK BEHERA MP		2112/2025
76	D-CRLMC/23819/2025 CRLMC/ /	MANOJ AGRAWAL MP	SUNIL KUMAR PANDA	2113/2025
77	D-CRLMC/23817/2025 CRLMC/ /	BASIRUDDIN KHAN MP	DEVASHIS PANDA	2114/2025
78	D-CRLMC/21272/2025 CRLMC/2799/2025	SOUMYA RANJAN BALABANTARAY MP	SK. KALIM UDDIN	2115/2025
79	D-CRLMC/23820/2025 CRLMC/ /	AKSHYA MARTHA MP	ARJUNA CHARANA BEHERA	2116/2025
80	D-CRLMC/23823/2025 CRLMC/ /	PRANAB KUMAR NANDA MP	SANSKRITI MOHANTY	2117/2025
81	D-CRLMC/27685/2024 CRLMC/3671/2024	RATNAKAR DIHUDI MP		2118/2025
82	D-CRLMC/23855/2025 CRLMC/ /	ASHWINI MEHRA MP	MAMTA TRIPATHY	2119/2025
83	D-CRLMC/23855/2025 CRLMC/ /	ASHWINI MEHRA MP	MAMTA TRIPATHY	2120/2025
84	D-CRLMC/23868/2025 CRLMC/ /	AMULYA MALLIK MP	ARIJEET MISHRA	2121/2025
85	D-CRLMC/23869/2025 CRLMC/ /	MANOJ MAMGAINA MP	MAMATA TRIPATHY	2122/2025
86	D-CRLMC/23869/2025 CRLMC/ /	MANOJ MAMGAINA MP	MAMATA TRIPATHY	2123/2025
87	D-CRLMC/23873/2025 CRLMC/ /	PINTU @ SANJAY SWAIN MP	BIBHU PRASAD MOHANTY	2124/2025
88	D-CRLMC/16444/2025 CRLMC/2040/2025	NIHAR RANJAN MOHANTY MP		2125/2025
89	D-CRLMC/22737/2025	SK. ABDUL RASID	SMRUTI RANJAN PATRA	

	CRLMC/2875/2025	MP		2126/2025
90	D-CRLMC/23887/2025	DEBASREETA DASH @ DEBASRUTA DASH	AMITAV TRIPATHY	
	CRLMC/ /	MP		2127/2025
91	D-CRLMC/23896/2025	PUSPALATA@PUSPAPRIYA KAMILA	ASIT KUMAR JENA	
	CRLMC/ /	MP		2128/2025
92	D-CRLMC/23898/2025	MANJULATA PATEL	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		2129/2025
93	D-CRLMC/23923/2025	RANJITA ROUL @ BEHERA	DHANANJAYA MUND	
	CRLMC/ /	MP		2130/2025
94	D-CRLMC/23928/2025	RANJIT SUNA @ RANJIT KUMAR SUNA	SOUGAT DASH	
	CRLMC/ /	MP		2131/2025
95	D-CRLMC/2078/2022	MINATIBALA@MINATI SAMANTARAY	RAMANI KANTA PATTANAIK, M/S DILLIP KUMAR MOHANTY, A.SET	
	CRLMC/2078/2022	MP		2132/2025
96	D-CRLA/645/2018	SAMBHU NAIK	MR.BIKRAM CHANDRA GHADAI	
	CRLA/645/2018	MP		2155/2025
97	D-CRLA/19984/2025	TAPAS ROUL	BISWARANJAN DALAI	
	CRLA/803/2025	MP		2156/2025
98	D-CRLA/19984/2025	TAPAS ROUL	BISWARANJAN DALAI	
	CRLA/803/2025	MP		2157/2025
99	D-CRLA/23809/2025	JITENDRA KUMAR BISWAL	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2158/2025
100	D-CRLA/23809/2025	JITENDRA KUMAR BISWAL	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2159/2025
101	D-CRLA/723/2021	BIRENDRA MAJHI	BISHNU PRASAD PRADHAN	
	CRLA/723/2021	MP		2160/2025
102	D-CRLA/23839/2025	PRAJA RANJAN ROUL	BYOMAKESH TRIPATHY	
	CRLA/ /	MP		2161/2025
103	D-CRLA/23839/2025	PRAJA RANJAN ROUL	BYOMAKESH TRIPATHY	
	CRLA/ /	MP		2162/2025
104	D-CRLA/1005/2023	DILLIP DAS	RITA SINGH	
	CRLA/1005/2023	MP		2163/2025
105	D-CRLA/373/2019	KUMUTI HIMIRIKA	M/S.B.R.TRIPATHY	
	CRLA/373/2019	MP		2164/2025
106	D-CRLA/25102/2024	AKSHAYA PRADHAN	PRAJIT KUMAR PRADHAN	
	CRLA/845/2024	MP		2165/2025
107	D-CRLA/20946/2025	SURA@SURESH SETHY	DEBASNAN DAS	
	CRLA/833/2025	MP		2166/2025
108	D-CRLA/5066/2024	DINESH MALI	DEBASNAN DAS	
	CRLA/328/2024	MP		2167/2025
109	D-CRLA/20942/2025	AKSHAY SETHI	DEBASNAN DAS	
	CRLA/832/2025	MP		2168/2025
110	D-CRLA/23936/2025	BANKIM BIHARI	DHANANJAYA MUND	
	CRLA/ /	MP		2169/2025
111	D-CRLA/23936/2025	BANKIM BIHARI	DHANANJAYA MUND	
	CRLA/ /	MP		2170/2025
112	D-WA/31358/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3467/2025
113	D-WA/31358/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3468/2025
114	D-WA/31358/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3469/2025
115	D-WA/31381/2025	KABITA SA	JIBAN RANJAN DASH	
	WA/ /	MP		3470/2025
116	D-WA/54350/2024	SANTOSH KUMAR BEHERA		
	WA/286/2025	MP		3471/2025
117	D-WA/26940/2025	ABHIRAV INDUSTRIES PVT. LTD.	SASWAT KUMAR ACHARYA	
	WA/1359/2025	MP		3472/2025
118	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3473/2025
119	D-WA/31459/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3474/2025
120	D-WA/31459/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3475/2025

121	D-WA/31533/2025 WA/ /	BASANTA @ PRASANTA KUMAR PRADHAN MP	SUSANTA KUMAR MISHRA	3476/2025
122	D-WA/31537/2025 WA/ /	JHUNESH PRADHAN @ DIGAL MP	SUSANTA KUMAR MISHRA	3477/2025
123	D-WP(C)/31357/2025 WP(C)/21876/2025	SCHOOL MANAGEMENT COMMITTEE RAM MP	WILLIAM K. SHANKAR GOVERNMENT HIGH SCHOOL, JAJPUR	13136/2025
124	D-WP(C)/31355/2025 WP(C)/ /	THE MANAGING PARTNER, M/S ORIENTAN MP	SECURITY SERVICES MOHANTY	13137/2025
125	D-WP(C)/31353/2025 WP(C)/ /	HI TECH EDIFICE MP	AFRAAZ SUHAIL	13138/2025
126	D-WP(C)/31361/2025 WP(C)/ /	TRINATH JENA MP	BHABANI PRASAD MOHANTY	13139/2025
127	D-WP(C)/31356/2025 WP(C)/ /	THE MANAGING PARTNER, M/S ORIENTAN MP	SECURITY SERVICES MOHANTY	13140/2025
128	D-WP(C)/21688/2025 WP(C)/15099/2025	KESHAB CHANDRA JENA MP		13141/2025
129	D-WP(C)/31366/2025 WP(C)/ /	DULU DORA MP	KAMALAKANTA MOHANTA	13142/2025
130	D-WP(C)/31375/2025 WP(C)/21878/2025	M/S. BADACHANDRA FUEL PUMP, KHURDA MP	SHALABALA JENA	13143/2025
131	D-WP(C)/31372/2025 WP(C)/ /	SUBHAS KHUNTIA MP	CHITRASEN PARIDA	13144/2025
132	D-WP(C)/29826/2025 WP(C)/21168/2025	SALMAN KARJI MP		13145/2025
133	D-WP(C)/52292/2024 WP(C)/31825/2024	DEBADATTA BADRA @ MUNDA MP	MADAN MOHAN DAS	13146/2025
134	D-WP(C)/52289/2024 WP(C)/31893/2024	RABINDRA MUNDA MP	MADAN MOHAN DAS	13147/2025
135	D-WP(C)/31377/2025 WP(C)/ /	RENUBALA KHUNTIA MP	CHITRASEN PARIDA	13148/2025
136	D-WP(C)/29990/2025 WP(C)/21037/2025	RASHTRIYA STAINLESS STEEL MP	SOMA PATNAIK	13149/2025
137	D-WP(C)/22420/2025 WP(C)/16513/2025	SHANKUNTALA JENA MP	SUDHANSU SEKHAR JENA	13150/2025
138	D-WP(C)/27536/2025 WP(C)/19004/2025	M/S UTKAL SUPPLIERS, GANJAM MP	SUDARSHAN NANDA	13151/2025
139	D-WP(C)/30236/2025 WP(C)/21212/2025	M/S. NKC PROJECTS PRIVATE LIMITED, HARYANA MP	RAMANANDA DWIBEDI	13152/2025
140	D-WP(C)/29642/2025 WP(C)/20801/2025	ACHYUTANANDA BEHERA MP		13153/2025
141	D-WP(C)/31387/2025 WP(C)/21935/2025	COMMITTEE OF MANAGEMENT ODAGAON MP	PAULY K. S. ANANTHARAJU	13154/2025
142	D-WP(C)/18311/2025 WP(C)/13534/2025	PRAMILA NAYAK @ BISWAL MP	KUMARBAR NAYAK	13155/2025
143	D-WP(C)/31392/2025 WP(C)/ /	SAYAD KALIM UDDIN MP	SURESH CHANDRA DASH	13156/2025
144	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABANGS MP	CHUBIRUPALAK M/S.AMITABH MISHRA	13157/2025
145	D-WP(C)/31398/2025 WP(C)/ /	M/S S.J.DEVELOPERS AND HOUSING PVT. MP	R.INDRANIL CHARY	13158/2025
146	D-WP(C)/30578/2025 WP(C)/21468/2025	SATYA RANJAN MOHANTA MP	RABI NARAYAN MISHRA	13159/2025
147	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13160/2025
148	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13161/2025
149	D-WP(C)/27116/2025 WP(C)/19030/2025	PRAVAT KUMAR MOHANTY MP	SANTOSH KUMAR NANDA	13162/2025
150	D-WP(C)/27104/2025 WP(C)/19089/2025	SUNIL KUMAR GARAI MP	SANTOSH KU. NANDA	13163/2025
151	D-WP(C)/27123/2025 WP(C)/19039/2025	GANISSETTY BHIMARAJU MP	SANTOSH KUMAR NANDA	13164/2025
152	D-WP(C)/27109/2025	RAVANNUR VENKATASESHA SASTRY MUSA MP	SRINIOSH KUMAR NANDA	

	WP(C)/19079/2025	MP		13165/2025
153	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13166/2025
154	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13167/2025
155	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13168/2025
156	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13169/2025
157	D-WP(C)/31401/2025 WP(C)/ /	JUGAL KISHORE NAYAK MP	SATRUGHAN NATH MISRO	13170/2025
158	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13171/2025
159	D-WP(C)/31404/2025 WP(C)/ /	MADHU DHANGADAMAJHI MP	MANORANJAN PADHY	13172/2025
160	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13173/2025
161	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13174/2025
162	D-WP(C)/17515/2010 WP(C)/17515/2010	STATE OF ORISSA MP	A.S.C.	13175/2025
163	D-WP(C)/31410/2025 WP(C)/ /	RASMITA PANDA MP	PRAKASH CHANDRA DASH	13176/2025
164	D-WP(C)/31412/2025 WP(C)/ /	SUJATA MOHANTY MP	PRAKASH CHANDRA DASH	13177/2025
165	D-WP(C)/31414/2025 WP(C)/ /	SWASTIK STEVEDORES PVT LTD MP	MANAS RANJAN BAUG	13178/2025
166	D-WP(C)/31416/2025 WP(C)/ /	JHINILATA SETHI MP	SUKANTA KUMAR DALAI	13179/2025
167	D-WP(C)/9813/2025 WP(C)/7044/2025	M/S PLANET HOSPITALITY SERVICES,BBSR MP		13180/2025
168	D-WP(C)/27689/2023 WP(C)/27689/2023	SREE METALIKS LTD., KEONJHAR MP	KSHIROD KUMAR SAHOO	13181/2025
169	D-WP(C)/31425/2025 WP(C)/ /	ABHAYA KUMAR ROUT MP	SANJIB KUMAR BHANJADEO	13182/2025
170	D-WP(C)/9765/2025 WP(C)/8077/2025	KALANDI NAIK MP	RABINDRA NATH PANDA	13183/2025
171	D-WP(C)/31426/2025 WP(C)/ /	PRASANTA BHADRA MP	SIDHARTH SHANKAR PADHY	13184/2025
172	D-WP(C)/31429/2025 WP(C)/ /	PRASANTA BHADRA MP	SIDHARTH SHANKAR PADHY	13185/2025
173	D-WP(C)/6199/2025 WP(C)/4869/2025	GULAB CHANDRA SAHU MP	BISWAJIT PRADHAN	13186/2025
174	D-WP(C)/31431/2025 WP(C)/ /	PRASANTA BHADRA MP	SIDHARTH SHANKAR PADHY	13187/2025
175	D-WP(C)/31428/2025 WP(C)/ /	BIJAYA KUMAR KHUNTIA MP	SAI SAGAR MOHAPATRA	13188/2025
176	D-WP(C)/31430/2025 WP(C)/ /	BIJAYA KUMAR KHUNTIA MP	SAI SAGAR MOHAPATRA	13189/2025
177	D-WP(C)/24811/2025 WP(C)/17143/2025	BABITA SAHOO MP	SOUBHAGYA SWAIN	13190/2025
178	D-WP(C)/18830/2025 WP(C)/13058/2025	SUSANT KUMAR PANIGRAHI MP	SOUGAT DASH, BAIDHAR SAHOO	13191/2025
179	D-WP(C)/55148/2024 WP(C)/1701/2025	RISHAVA PATSAHANI MP	AUROVINDA MOHANTY	13192/2025
180	D-WP(C)/55151/2024 WP(C)/1706/2025	ABHISECK MANGARAJ MP	AUROVINDA MOHANTY	13193/2025
181	D-WP(C)/31439/2025 WP(C)/ /	MADHUSUDAN MALLICK MP	SATRUGHNA DASH (A)	13194/2025
182	D-WP(C)/9325/2016 WP(C)/9325/2016	S.RAVI MP	M/S.BIREN SANKAR TRIPATHY	13195/2025
183	D-WP(C)/31107/2025 WP(C)/21763/2025	THE SECY OF DREAM CENTER EDUCATION MP	DR. SHISHU SAHAI, CLATRAKHT	13196/2025

184	D-WP(C)/13900/2025 WP(C)/9802/2025	THE MANAGEMENT OF M/S ORISSA SPONSON MP	IRON AND STEEL LTD., KEONJHAR	13197/2025
185	D-WP(C)/31449/2025 WP(C)/ /	POTHALA MANISHA MP	PRASANTA KUMAR PANDA	13198/2025
186	D-WP(C)/31452/2025 WP(C)/ /	M/S. PRITI PRAGYAN MINERALS PRIVATE MP	SUMITRA MISHRA BHARADHY	13199/2025
187	D-WP(C)/31452/2025 WP(C)/ /	M/S. PRITI PRAGYAN MINERALS PRIVATE MP	SUMITRA MISHRA BHARADHY	13200/2025
188	D-WP(C)/31454/2025 WP(C)/ /	RANI ALLADA MP	PRASANTA KUMAR PANDA	13201/2025
189	D-WP(C)/31455/2025 WP(C)/ /	UMAKANTI PATEL MP	KUNAL KUMAR SWAIN	13202/2025
190	D-WP(C)/31456/2025 WP(C)/ /	KAPPA DIVYA MP	PRASANTA KUMAR PANDA	13203/2025
191	D-WP(C)/31378/2025 WP(C)/21873/2025	SATYANARAYAN DAS MP	PRANAB KUMAR GHOSE	13204/2025
192	D-WP(C)/31457/2025 WP(C)/ /	BRAJA MOHAN HIGHER SECONDARY SCHOOL, MP	BADASORE	13205/2025
193	D-WP(C)/31461/2025 WP(C)/ /	SITAKANTA SAMAL MP	GOUTAM KUMAR ROUSTRAY	13206/2025
194	D-WP(C)/31460/2025 WP(C)/ /	PRASANTA KUMAR DASH @ PRASANTA DASH MP	PRASAD BOSE	13207/2025
195	D-WP(C)/24472/2023 WP(C)/24472/2023	DIBYAJYOTI BANDUKI MP	DEEPAK RANJAN SUNDARAY	13208/2025
196	D-WP(C)/19763/2025 WP(C)/17110/2025	GANNON DUNKERLEY AND CO. LTD., BILHAR MP	WEK SARIN	13209/2025
197	D-WP(C)/31467/2025 WP(C)/ /	TABARAK KHAN MP	SHIB SHANKAR MOHANTY	13210/2025
198	D-WP(C)/28553/2025 WP(C)/20475/2025	NALINI RANJAN PRADHAN MP	PRAJIT KUMAR PRADHAN	13211/2025
199	D-WP(C)/27580/2025 WP(C)/18895/2025	SAROJ KUMAR SAHU MP	SIDHANT DAS	13212/2025
200	D-WP(C)/31474/2025 WP(C)/ /	URJANI DEENABANDHU MP	PRASANTA KUMAR PANDA	13213/2025
201	D-WP(C)/31475/2025 WP(C)/ /	ALAKA RANI DASH MP	DILLIP KUMAR MOHAPATRA	13214/2025
202	D-WP(C)/31479/2025 WP(C)/ /	SULOCHANA SAHOO MP	AJIT CH MOHAPATRA	13215/2025
203	D-WP(C)/31482/2025 WP(C)/ /	PERAMALA PRIYANKA MP	PRASANTA KUMAR PANDA	13216/2025
204	D-WP(C)/31473/2025 WP(C)/ /	THE MANAGING PARTNER, ORIENTAL SECURITY MP	KERNIC MOHANTY	13217/2025
205	D-WP(C)/31490/2025 WP(C)/ /	UMESH PATRA MP	NAMITA PATTANAIK	13218/2025
206	D-WP(C)/31490/2025 WP(C)/ /	UMESH PATRA MP	NAMITA PATTANAIK	13219/2025
207	D-WP(C)/31494/2025 WP(C)/ /	AKSHYA KUMAR BOHIDAR MP	KUNAL KUMAR SWAIN	13220/2025
208	D-WP(C)/31496/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	13221/2025
209	D-WP(C)/11000/2025 WP(C)/8122/2025	SABITA BALA PATTNAIK MP	LAXMIKANTA MOHANTY	13222/2025
210	D-WP(C)/31500/2025 WP(C)/ /	SUBHASHMITA INDRAJIT MP	KUNAL KUMAR SWAIN	13223/2025
211	D-WP(C)/29503/2025 WP(C)/20453/2025	SURJAN BAA MP	KRISHNA CHANDRA SAHU	13224/2025
212	D-WP(C)/31478/2025 WP(C)/ /	JAGANNATH SAHU MP	PRADEEP KUMAR DAS	13225/2025
213	D-WP(C)/31505/2025 WP(C)/ /	SUNITA BEHERA MP	PRINOY MOHANTY	13226/2025
214	D-WP(C)/31507/2025 WP(C)/ /	ARUNA SAHOO MP	ABHAY KHANDELWAL	13227/2025
215	D-WP(C)/31495/2024	DOLASINGH SAHU	SASWATI MOHAPATRA	

	WP(C)/18415/2024	MP		13228/2025
216	D-WP(C)/31508/2025	DEBASWINI NANDA	PRNOY MOHANTY	
	WP(C)/ /	MP		13229/2025
217	D-WP(C)/31509/2025	M/S. GLOBAL SECURITY SERVICES, SUNDS	SUKANTA KUMAR ACHARYA	
	WP(C)/ /	MP		13230/2025
218	D-WP(C)/31513/2025	SUNIL KUMAR PANDA	PRNOY MOHANTY	
	WP(C)/ /	MP		13231/2025
219	D-WP(C)/31517/2025	M/S. PERNOD RICARD INDIA (P) LTD., KHUP	PRADI RATH	
	WP(C)/ /	MP		13232/2025
220	D-WP(C)/31483/2025	CHITTARANJAN PILLA	LALITENDU MISHRA	
	WP(C)/ /	MP		13233/2025
221	D-WP(C)/31518/2025	UMESH KUMAR TIWARI	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		13234/2025
222	D-WP(C)/36735/2024	ASHOK SAHU	PRASANTA KUMAR SATAPATHY	
	WP(C)/21412/2024	MP		13235/2025
223	D-WP(C)/36735/2024	ASHOK SAHU	PRASANTA KUMAR SATAPATHY	
	WP(C)/21412/2024	MP		13236/2025
224	D-WP(C)/31523/2025	M/S. PERNOD RICARD INDIA (P) LTD., KHUP	PRADI RATH	
	WP(C)/ /	MP		13237/2025
225	D-WP(C)/31493/2025	BINOD BIHARI BAG	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13238/2025
226	D-WP(C)/31516/2025	PURNA CHANDRA BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13239/2025
227	D-WP(C)/31531/2025	SUBIR KUMAR NAIK	NISHAT AFREEN	
	WP(C)/ /	MP		13240/2025
228	D-WP(C)/31511/2025	GITANJALI UPADHYA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13241/2025
229	D-WP(C)/31542/2025	UNION OF INDIA	ALOK KUMAR MOHANTY	
	WP(C)/ /	MP		13242/2025
230	D-WP(C)/31544/2025	DAMAYANTI DAS	SITAKANTA HOTA	
	WP(C)/ /	MP		13243/2025
231	D-WP(C)/31546/2025	MADAN MOHAN PRUSTY	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		13244/2025
232	D-WP(C)/31546/2025	MADAN MOHAN PRUSTY	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		13245/2025
233	D-WP(C)/31551/2025	SANJUKTA MALLICK	SASWATI MOHAPATRA	
	WP(C)/ /	MP		13246/2025
234	D-WP(C)/31553/2025	UNION OF INDIA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		13247/2025
235	D-WP(C)/31532/2025	M. SUDHARANI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13248/2025
236	D-WP(C)/31560/2025	SK KADIR ALLI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		13249/2025
237	D-WP(C)/31560/2025	SK KADIR ALLI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		13250/2025
238	D-WP(C)/31561/2025	NIRAKAR DASH	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13251/2025
239	D-WP(C)/31565/2025	PUSPANJALI PASCHIMAKABAT	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		13252/2025